

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

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ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 21/08/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/271/ (IB)/2017
NAME OF THE PETITIONER(S) : ULTRATECH CEMENT LTD
NAME OF THE RESPONDENT(S) : LAND MARK HOUSING PROJECTS CHENNAI PVT LTD
UNDER SECTION : 433 (e)(f)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

① A-VIDYA
B SHAKTHI PRIYA
(FOR KWA & PARTIDAR)

COUNSEL FOR PETITIONER.

A. Vidya.

(FOR KWA & PARTIDAR)

② G. Ponmani
for NATHAN ASSOCIATES

Counsel for Respondent

G. Ponmani

ORDER

Ms.A.Vidya, Counsel for the petitioner present. Ms.G.Ponmani, Counsel for the respondent present. Counsel for the Corporate Debtor submitted that part payment of the Principal amount shall be made and the schedule for payment shall also be filed after negotiating the interest part and prayed for time. Put up on 12.09.2017 at 10.30 A.M.

—S2—
(S. VIJAYARAGHAVAN)
MEMBER (TECHNICAL)

—S2—
(Ch.MOHD SHARIF TARIQ)
MEMBER (JUDICIAL)